

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No 17,18, & 19 of 2011

Dated: 21st November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Tata Power Company Limited
Versus**

.... Appellant (s)

M.E.R.C.

.... Respondent (s)

Counsel for the Appellant (s):
Counsel for the Respondent(s):

Mr. Amit Kapur, Ms. Poonam Verma
None

ORDER

At the request of the learned counsel for the State Commission,
Post the matter on **12.12.2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/JT